ANNEXURE-5

(Amount in Rs.)

Name of the corportae debtor FANTASTIC BUILDCON PRIVATE LIMITED-IN LIQUIDATION;

SL.No.

LIST OF OPERATIONAL CREDITORS- (GOVERNMENT DUES)

	0	0		0		100	NIL	NIL	dues	247918	247918	nil	Central	1 Income tax
								disposal						
				* - 1 _{21.71}			(yes/No)	pending	×					
							removed	nt						
						admitted	nt	attachme				27		
						of claims	attachme	by lien or		admitted				
				la U	unt	total amount	lien/	covered	claim	claim	claimed	No. receipt	T.	
						% share in	whether	amount	nature of	amount of nature of	amount	identification date of		Department governme
		set off	i.											
		may be												
		dues, that	d d											
ed.	rejected	mutual	,	t claim										
ゴ	claim	any		contingen							received	re		
nt o	amoun	amount of amount of amount of	t of a	amoun			າ admitted	Details of claim	Det		Details of claims		Details of claiments	Det

Note:12

the prescribed format. Government dues, on the basis of letter of demand raised during Liquidation period, demand was admitted as claim filed, even it was not in Income tax departmnet did not filed claim inaccordance with procedure prescribed under the Code, 2016. Income Tax demand being

